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**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 25.09.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

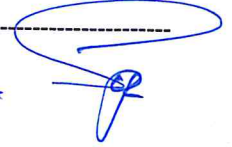
C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(CAA) No.34/BB/17	-	To file OL report	230/ 232	Busbar Systems (India) Limited

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
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1. SATHI.P. JOHN

SPJ, legal

Admitted to practice.



Counsel for petitioner is present. He has filed synopsis. OL has filed his report. Counsel for petitioner reported that there are no comments to be made on the OL report on the part of the Company. Counsel reported that all requirements for approving the scheme have been submitted before the Tribunal.

Orders reserved.



MEMBER (J)



MEMBER (T)